

**Withdrawal of Service to Calcutta by
Yugoslav Airlines**

5081. SHRI BIPLAB DASGUPTA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the reasons for the withdrawal of service to Calcutta Airport by the Yugoslav Airlines;

(b) the efforts made to keep the service on;

(c) the present state of negotiations with various foreign airlines for extending their services to Calcutta; and

(d) the efforts being made in collaboration with the Ministry to Tourism to popularise visits to the eastern region by foreign tourists?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yugoslav Airlines have withdrawn their services to Calcutta Airport due to shortage of aircraft, inadequate traffic and economic viability.

(b) and (c). During bilateral Air Services talks with foreign countries, Calcutta is invariably offered as a point for the foreign airlines on concessional terms. The actual operation of flights however, is within the discretion of the airline concerned.

(d) The Ministry of tourism have identified extension circuits for popularizing destinations in the eastern region including Calcutta. Special publicity literature has also been produced and restrictions on the entry of foreign tourists to the eastern region have been relaxed further.

[Translation]

**Engineering sub-station at Lucknow for
repairing IAC Aircraft**

5082. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to set up an engineering sub-station for repairing IAC aircraft at Lucknow;

(b) if so, the expenditure involved therein; and

(c) the time by which this station will start functioning?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir,

(b) and (c). The preliminary estimated cost of the sub-base at Lucknow is Rs. 5 crores. Assuming that pre-requisites like possession of land, soil investigation and availability of water/power are completed within three months, the sub-base is expected to be functional in about two years.

**Funds Allocated or Kumbh Mela at
Allahabad**

5083. SHRI SUBEDAR: Will the Minister of RAILWAYS be pleased to state:

(a) the total amount allocated to DRM offices at Lucknow and Allahabad for making arrangements on the occasion of Mahakumbh, 1988;

(b) the amount spent by the Railways for the purchase of goods and on arrangements made by the contractors; and

(c) the manner in which the goods purchased by DRM offices, Lucknow and

Allahabad or making arrangements of Mahakumbh were disposed of by the Railways or dumped after the Kumbh Mela was over?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) (a) to (c) The information is being collected and will be laid on the Table of the Sabha

[English]

Inter-linking of State Capitals by Air Services

5084 SHRI BALASAHEB VIKHE PATIL Will the Minister of CIVIL AVIATION

be pleased to state

(a) the names of the State Capitals which have not so far been inter-linked by air services,

(b) whether there is any scheme for inter-linking every State Capital by air services during 1990-91, and

(c) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) All the State Capitals except the followings, are airlinked -

<i>State</i>	<i>Capital</i>
Sikkim	Gangtok
Arunachal Pradesh	Itanagar
Nagaland	Kohima

In the absence of aerodromes at these places Gangtok is served by Bagdogra, Itanagar by North Lakhimpur (Lilabari) and Kohima by Dimapur

(b) and (c) There is no such Scheme

Rail Roko Call in Punjab

5085 SHRI CHIRANJI LAL SHARMA Will the Minister of RAILWAYS be pleased to state

(a) whether AISSF had given a rail Roko' call in Punjab on 22 February 1990, and

(b) if so, the details of its impact on the movement of railway traffic?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES). (a) Yes, Sir

(b) No train was cancelled due to this rail roko agitation

Recommendations of High Power Pay Committee

5086 SHRI CHITTA BASU
SHRI PYARELAL KHANDELWAL
SHRI GIRDHARI LAL BHARGAVA
PROF VIJAY KUMAR MALHOTRA

Will the Minister of INDUSTRY be pleased to state

(a) whether Union Government have implemented the recommendations of the High Power Pay Committee on the pay scales of public sector undertakings following Central Government D A pattern